

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: April 21, 2009

No. 313 / AR(S)/2009

The name of Sri Himanshu Dayal in the Court's notification No. 238/ AR(S)/2009 dated 17.04.2009 be read as Sri **Himanshu Dayal Srivastava** instead of Sri Himanshu Dayal.

No. 314 / AR(S)/2009

The name of Sri Anil Kumar-III in the Court's notification No. 291/ AR(S)/2009 dated 17.04. 2009be read as **Sri Anil Kumar-VII** instead of Sri Anil Kumar-III.

No. 315 / AR(S)/2009

In partial modification of Court's Notification No. 305/AR(S)/2009 dated 17.04.2009 Sri Sandeep Chaudhary, Additional Civil Judge, Junior Division, Bareilly is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly.

BY ORDER OF THE COURT,

Sd/-

(DINESH GUPTA)

REGISTRAR GENERAL

No.167 / AR (S)/ 2009, Dated: Allahabad: April 21, 2009

In continuation of Court's endorsement No.160/ AR(S)/ 2009 dated17.4.2009, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judges, Bareilly, Kanpur Nagar & Lakhimpur Kheri.(Information available on E-mail
7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail)
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (I), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Bareilly, Kanpur Nagar & Lakhimpur Kheri. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
ASSISTANT REGISTRAR (SERVICES)**